

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 33 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2021

Name of the Company: Star Protection Pvt Ltd
V/s
P D Agarwal Infrastructure Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

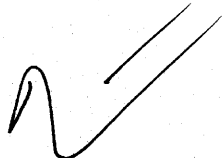
Learned Counsel Mr. Vijay Limbachiya appeared for Operational Creditor.

No one appeared for the Corporate Debtor. Reply is not filed. Corporate Debtor is proceeded ex-parte.

Matter to appear for further consideration on 05.03.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 4th day of February, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)